

**GOVERNMENT OF INDIA  
MINISTRY OF POWER  
LOK SABHA  
UNSTARRED QUESTION NO.1871  
ANSWERED ON 14.12.2023**

**FORMATION OF ENERGY TRANSITION COMMITTEE**

**1871. SHRI SUSHIL KUMAR SINGH:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Government has issued directives to States for forming State-level energy transition committees under their respective Chief Secretaries and if so, the details thereof;**
- (b) the objectives and expected outcome of these energy transition committees for fast-track decision-making and achieving ambitious energy transition targets;**
- (c) the progress made by the States in forming these committees and the challenges faced in this regard;**
- (d) the role and responsibilities of these committees in the broader context of India's energy transition goals; and**
- (e) the measures and support provided by the Union Government to facilitate the effective functioning of these State-level energy transition committees?**

**A N S W E R**

**THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY**

**(SHRI R.K. SINGH)**

**(a) & (b) : Government of India, Ministry of Power has requested States/UTs in May, 2022 for setting up a State Level Steering Committee (SLSC) on Energy Transition under the chairmanship of Chief Secretary with Secretaries of Power, New & Renewable Energy, Housing & Urban Development, Industry, Transport, Rural Development, Agriculture, Environment, PWD Departments, etc., as Members of the above Committee to steer energy transition measures in the State/UTs.**

**The objectives of the State Level Steering Committee for energy transition are as follows:**

- 1) Identification of key pillars of energy transition at State level**
- 2) Strategic roadmap for energy transition**
- 3) Economic development and job creation**
- 4) International best practices and Investment opportunities in the respective States**

**(c) : As of November 2023, 23 States / UTs have constituted State Level Steering Committees on energy transition under their Chief Secretary. There are no challenges reported by States in formation of State Level Steering Committee on energy transition.**

**(d) : The Roles and responsibilities of State Level Steering Committee for energy transition broadly include following:**

- To provide policy guidance and recommendations to achieve state-specific energy transition goals.**
- To provide strategic direction to enable sustainable growth.**
- To act as a convening platform for stakeholders to facilitate collaboration through public-private partnerships and other means.**
- To drive Capacity Building and Research to enhance skills and knowledge related to energy transition.**
- To promote the growth of ancillary industries associated with clean energy projects by encouraging the development of local supply chains.**
- To establish monitoring and evaluation mechanisms to track the progress of energy transition initiatives.**

**(e) : To enable smooth and effective functioning of State Level Steering Committees for energy transition, model Terms of References (ToR) for the Committee have been forwarded by Ministry of Power to all States/UTs for their ready reference.**

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